

SO(Est)

Declaration of Assets and Liabilities

Year: 2024-25

(31-12-2024)

I, **Md. Parwez Mansoor**, son of **Md. Mustfa**, aged **45** years, belonging to **Bihar Legislative Assembly Secretariat** service and persently working as **Office Attendant** give herein below the details

of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependant*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

| Sr. No. | Description | Self | Spouse Name(S) Shahnaz Parween | Dependant-1 Name Mehjabi Parween | Dependant-2 Name Sabrin Parween | Dependant-3 Etc. Name Shama Parween | Dependant-4 Etc. Name Aliya Parween | Dependant-5 Etc. Name Amaira Parween |
|---------|--|----------------------------------|-----------------------------------|--|---------------------------------------|---|---|--|
| (i) | Cash | 10000/- | 6000 | Nil | Nil | Nil | Nil | Nil |
| (ii) | Deposits in Bank, Financial Institutions And Non-Banking Financial Companies | SBI Saving A/C Rs- Nil | SBI Saving A/C Rs- 5000 | Nil | Nil | Nil | Nil | Nil |
| (iii) | Bonds, Debentures and Shares in companies | Nil | Nil | Nil | Nil | Nil | Nil | Nil |
| (iv) | Other financial institutions, NSS, Postal Savings, LIC policies, etc. | Nil | Nil | Nil | Nil | Nil | Nil | Nil |
| (v) | Motor Vehicles (details of make, etc.) | Nil | Nil | Nil | Nil | Nil | Nil | Nil |
| (vi) | Jewellery (give details of weight and value) | Nil | Gold-50gm. | Nil | Nil | Nil | Nil | Nil |
| (vii) | Other assets, such as values of claims/interests | Nil | Nil | Nil | Nil | Nil | Nil | Nil |

Note: Value of Bonds/shares/Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependant on the income of the employee.

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B. Details of Immovable assets

(Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated)

| Sr. No. | Description | Self | Spouse Name(S) | Dependant-1 Name | Dependant-2 Name | Dependant-3 Etc. Name |
|---------|--|--------------------|----------------|------------------|------------------|-----------------------|
| (i) | Agricultural Land -Location(s) -Survey number(s) -Extent(Total measurement) -Current market value | Nil | Nil | Nil | Nil | Nil |
| (ii) | Non-Agricultural Land -Location(s) -Survey number(s) -Extent(Total measurement) -Current market value | Nil | Nil | Nil | Nil | Nil |
| (iii) | Buildings(Commercial and residential) -Location(s) -Survey/door number(s) -Extent(Total measurement) -Current market value | Nil | Nil | Nil | Nil | Nil |
| (iv) | House/Apartments etc. -Location(s) -Survey/door number(s) -Extent(Total measurement) -Current market value | Ancestral Property | Nil | Nil | Nil | Nil |
| (v) | Others(Such as interest in property) | Nil | Nil | Nil | Nil | Nil |

(2) I give herein below the details of my liabilities/over dues to public financial institutions and government dues:-

(Note: Please give separate details for each item)

| Sr. No. | Description | Name & Address of Bank/Financial Institutions(s)/Department(s) | Amount outstanding as on ----- |
|---------|---|--|--------------------------------|
| (a) | (i) Loan from Banks | STATE BANK OF INDIA | Nil |
| | (ii) Loan from financial institutions | Nil | Nil |
| | (iii) Government Dues: (a) dues to departments dealing with government accommodation | Nil | Nil |
| | (b) dues to departments dealing with supply of water | Nil | Nil |

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|-----|---|-------------------------------|-----|
| | dealing with supply of electricity | | |
| | (d) dues to departments dealing with telephones | Nil | Nil |
| | (e) dues to departments dealing with government transport(including aircraft and helicopters) | Nil | Nil |
| | (f)Other dues, if any | Nil | Nil |
| (b) | (i)Income Tax including surcharge [Also indicate the assessment year up to which income Income Tax Return filed. Give also Permanent Account Number(PAN)] | Nil PAN- ANXPM0825H | Nil |
| | (ii)Wealth Tax [Also indicate the assessment year up to which Wealth Tax Return filed.] | Nil | Nil |
| | (iii)Sales Tax[Only in case of proprietary business] | Nil | Nil |
| | (iv)Property Tax | Nil | Nil |

C. Personal Detail

GPF/CPF/PRAN No. :-

Gender :-

Date of Birth :-

| | | | | | | | |
|---|---|---|---|---|---|---|---|
| 0 | 1 | 0 | 6 | 1 | 9 | 7 | 9 |
|---|---|---|---|---|---|---|---|

Class/Group :-

Cadre :-

Home District :-

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature.....

Name of Employee: **Md. Parwez Mansoor**

Designation: **Office Attendant**

Place: Patna.

Date:11.02.2025

Department: Bihar Legislative Assembly Secretariat

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed formats.